



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No. 3008/2015

New Delhi this the 25th day of February, 2020

Hon'ble Mrs. Vijay Lakshmi, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)

Sh. Khem Chandra (aged about 61 years)
S/o. Late Sh. Doonger Singh
R/o. A-50 CF-I, SLF
Ved Vihar, Loni, Ghaziabad -201102
Retired as Technical Officer.

...Applicant

(By Advocate : Mr. T. D. Yadav)

Versus

1. Union of India through
Secretary,
M/o. Defence, South Block,
New Delhi – 110 011.
2. Department of Defence Research & Development
M/o. Defence Through its Secretary
D of DRDO & Scientific Advisor to
Raksha Mantri DRDO Bhawan,
Rajaji Marg, New Delhi.
3. Director
Directorate of Personal (DOP)
DRDO Bhawan, New Delhi.
4. Director (E-1)
GOI, Ministry of
Personal, Public Grievances,
(DoP&T) North Block, New Delhi.
5. Director
Defence Institute of Physiology &
Allied Sciences,
Lucknow Road, Timarpur,
Delhi – 110 054.

...Respondents

(By Advocate : Mr. Rajeev Kumar)



O R D E R (O R A L)

Hon'ble Ms. Aradhana Johri, Member (A)

This O.A. has been filed seeking grant of MACP after completion of 30 years of service by the applicant. He has stated that his case is similar to that of O.A No. 1020 of 2013. Learned counsel for respondents states that earlier the O.M did not apply to the Technician cadre DRTC to which the applicant belongs. However, vide O.M. No. DHRD / 76066 / OA – 1019 – 1020 / 2013 / ADE / C /M/ 01/864/2019/D (R&D) dated 07.06.2019 MACP had also been made applicable to this cadre. Accordingly, they have received instructions on 01.06.2019 specific to the case of the applicant in this O.A that the respondents department had recently issued Government sanction for grant of MACP and therefore, the O.A is infructuous.

2. In light of the fact that the respondents are admitting that the O.M for MACP is now applicable to the cadre of the applicant, they are directed to process his matter within a period of three months from the date of receipt of a certified copy of this order. No order as to costs.

(Aradhana Johri)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

/Mbt/